COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 665, 666 & 667 OF 2017 IN DFR NO. 2361 OF 2017

Dated: 23rd October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mr. Rama Shanker Awasthi ... Appellant(s)

Vs.

R.K.M. Powergen Private Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Kamal Budhiraja Mr. Aman Gupta for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-2

Mr. C. K.Rai

Mr. Umesh Prasad for R-3

ORDER

List the matter on <u>02.11.2017</u>. In the meantime, learned counsel for the respondents may take steps to file reply after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson